

No. 12 /ADMN/2017.

District and Sessions Court,  
Koppal-583231, Dated: 2/1/2017.  
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To,

- 1) The Senior Civil Judge and CJM, Koppal.
- 2) The Senior Civil Judge and JMFC, Kushtagi/Yelburga/Gangavathi
- 3) The Civil Judge & JMFC Koppal/Kushtagi/Yelburga
- 4) The Prl. Civil Judge and JMFC Gangavathi,

Sub: Publication of Provisional Seniority List as on 1-1-2017 of the officials of Koppal Judicial Department. – reg

- Ref: 1. Karnataka Government Servants' (Seniority) Rules, 1957 and its amendments.
2. Final Seniority Lists as on 1-1-2016
3. Chapter V Rule of the Karnataka Public Employment (Reservation in appointment for Hyderabad-Karnataka Region) [Organization of Local Cadres, Allotment and Transfer of Persons] Rules, 2013.
- 4.. Office note and orders passed thereon.

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With reference to the above subject I am sending herewith the following Seniority Lists as on 1-1-2017 for intimating the same to the all the staff members and obtain their signatures for having seen the Provisional Seniority Lists. If any objections are submitted by the officials to these Seniority Lists, send the same to this office on or before 1-2-2017, positively.

- 1) Seniority List of the officials of Hyderabad-Karnataka Local Cadre as on 1-1-2017
- 2) Seniority List of the officials of Residual Parent Cadre as on 1-1-2017
- 3) Joint Seniority List as on 1-1-2017.

These Provisional Seniority Lists are also available in this Court Web site address : <http://ecourts.gov.in/india/karnataka/koppal/circulars-notices> for access to all officials.

  
(Smt. V.S. Upanal )  
District and Sessions Judge, Koppal.



